

ANNEXURE - I

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the Corporate Debtor: Gorgeous Skin Private Limited; Date of Commencement of CIRP: 11th November 2022; List of Creditors as on: 20.03.2023

Amount in INR

I. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Central Bank of India	25.11.2022	33,43,56,135/-	33,43,56,135/-	Secured	33,43,56,135/-	33,43,56,135/-	No	100%	Nil	Nil	Nil	Nil	For Security Interest Refer Note
	Total		33,43,56,135/-	33,43,56,135/-		-	0		0	0	0	0	0.00	

Note:

(Security details as per the following agreements – Central Bank of India and Gorgeous Skin Pvt. Ltd.)

Primary Security

- Agreement of Hypothecation to secure cash credit & book debts limit against goods dated April 05, 2013 over company's present and future current assets including stock and book debts at premises located at Bandra, Juhu, Pedder Road, Malad, Chembur, Vashi
- Loan cum Hypothecation Agreement on April 05, 2013, with respect to all machineries, equipments, furniture, fixtures and other movable assets installed / to be installed at the premises of Bandra, Juhu, Pedder Road, Malad, Chembur, Vashi, including existing machineries.

Collateral security

- Equitable Mortgage dated April 30, 2015, of Residential flat 1303/1304, 13th floor, Dr Ambedkar Road, Khar (West), Mumbai -400052 in the name of Dr.. Purnima Mhatre with combined carpet area of 1168sqft.

Resolution Professional

In the matter of Gorgeous Skin Private Limited

Arun Kapoor

IBBI Registration Number - IBBI/PA-003/IP-N00030/2017-18/10230

